



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2024

NOTICE

Please take notice that the following matters listed in the Supplementary Cause List of the Court – IV on 11.09.2024 at 10:30 AM from item no. 2 - 4 “**For Judgment**” will not be pronounced.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 545 of 2023 & I.A. No. 1768 of 2023	Manish Jaju Vs. Malharshanti Enterprises & Ors. With	Dhaval Deshpande	A Dhingra Kartik Sethi Shubhangda Singh-R1 Amir Arsiwala-R2& R3
2.	Comp. App. (AT) (Ins) No. 598 of 2023 & I.A. No. 1992 of 2023	Paton Constructions Pvt. Ltd. Vs. Malharshanti Enterprises & Ors. With	Meghna Rao	Anshuj Dhingra Shubhangda Singh-R1 Dhaval DeshpandeR2 & R6 Amir ArsiwalaR2&R3
3.	Comp. App. (AT) (Ins) No. 600 of 2023 & I.A. No. 1996 1997, 1999 of 2023	Naresh Sevantilal Shah & Anr. Vs. Malharshanti Enterprises & Ors.	Amir Arsiwala	Anshuj Dhingra Shubhangda Singh-R1 Dhaval DeshpandeR2 & R6 Meghna Rao-R5

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)